## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Trp (C) No. 01/2020 EMG-CM No. 01/2020 EMG-CM No. 02/2020

Diocese of Jammu -Srinagar Three . Retitioner(s)

Through: Mr. Ajay Bakshi, Advocate. ( On video conference/Voice Call from residence) Vs.

Kali Dass and others

. Respondent(s)

Through:

## CORAM: HON'BLE MR. JUSTICE SANJEEV KUMAR

## ORDER

Issue notice returnable within two weeks.

Notice in CM also.

In the meanwhile, subject to objections and till the next date of hearing, no

further proceedings in the suit shall be conducted by the trial Court.

List on 03.06.2020.

( Sanjeev Kumar) Judge

Jammu, <u>19.05.2020</u> Anil Raina, Addl Registrar/Secy